

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 182 OF 2015

Dated: 28th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Chhattisgarh State Power Distribution Co. Ltd.Appellant (s)

Vs.

Chhattisgarh State Electricity Regulatory Commission & Anr. Respondent (s)

Counsel for the Appellant(s) : Mr. K. Gopal Choudary

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Mr. Sandeep Rajpurohit for R-1

Ms. Divya Chaturvedi
Ms. Arunima Kedia
Mr. Rajesh Garg for R.2

ORDER

Learned counsel for the appellant seeks two weeks time to file rejoinder. He may file the same on or before 12.04.2017 after serving copy on the other side.

List the matter on **18.04.2017**

(I.J. Kapoor)
Technical Member
ts/kt

(Justice Ranjana P. Desai)
Chairperson